

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 57 OF 2023

IN THE MATTER OF:

GAREEB GUIDE (NGO)

..... Applicant

Vs

STATE OF ANDHRA PRADESH AND OTHERS

.... Respondents

REPORT FILED BY THE DISTRICT COLLECTOR R2

DATE- 25.11.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH AT CHENNAI

ORIGINAL APPLICATION NO.57 OF 2023(SZ)

IN THE MATTER OF:

Gareeb Guide (NGO)

Rep. by its President, 7/41,
Bahar, Sahara States, Mansoorabad, Hyderabad,
Telangana State, 500068, Phone: 8688122222,
E-Mail: gareebguide@gmail.com,

..... Applicant

VS

STATE OF ANDHRA PRADESH

Rep. by its Chief Secretary to Government,
Department of General Administration,
Building No.1, I Floor, Interim Government Complex,
Secretariat, Velagapudi, Guntur,
Andhra Pradesh and Others

..... Respondents

INDEX

Sl. No.	Description of the Document	Page No.
1.	Affidavit Filed by the District Collector (Srikakulam) – R2	1 – 4
2.	Fasali Year 1401 Adangal Copy of Sy.No.219-2, Gottipalli Village, Narasannapeta Mandal.	5
3.	Fasali Year 1418 Adangal Copy of Sy.No.219-1, Gottipalli Village, Narasannapeta Mandal.	6
4.	Fasali Year 1416 Adangal Copy of Sy.No.219-1, Gottipalli Village, Narasannapeta Mandal.	7
5.	Fasali Year 1419 Adangal Copy of Sy.No.219-1, Gottipalli Village, Narasannapeta Mandal.	8
6.	FMB Copy of Sy.No.219, Gottipalli Village, Narasannapeta Mandal.	9
7.	SLR Copy of Sy.No.219, Gottipalli Village, Narasannapeta Mandal.	10
8.	Fasali Year 1416 Adangal Copy of Sy.No.18, Borigivalasa Village, Narasannapeta Mandal.	11 – 12
9.	Fasali Year 1412 Adangal Copy of Sy.No.18, Borigivalasa Village, Narasannapeta Mandal.	13 – 18
10.	FMB Copy of Sy.No.18, Borigivalasa Village, Narasannapeta Mandal.	19
11.	SLR Copy of Sy.No.18, Borigivalasa Village, Narasannapeta Mandal.	20
12.	FMB Copy of Sy.No.18-1, Borigivalasa Village, Narasannapeta Mandal.	21

13.	Google Photo copies of Sy.No.219, Gottipalli Village, Narasannapeta Mandal.	22 – 23
14.	Google Photo copies of Sy.No.18-1, Borigivalasa Village, Narasannapeta Mandal.	24 – 25
15.	Webland Copy of Sy.No.219, Gottipalli Village, Narasannapeta Mandal.	26 - 27
16.	Webland Copy of Sy.No.18-1 (LPM No.2016) Borigivalasa Village, Narasannapeta Mandal.	28
17.	Copy from registration.ap.gov.in website.	29 – 46
18.	Progs.Rc.No.1063/2021/E2 Dt:06.08.2024 of the District Collector, Srikakulam.	47 - 51

It is certified that all the documents contained in the above annexure are true copies.

Date: 23.11.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI

ORIGINAL APPLICATION No.57 OF 2023

&

I.A. No. 56 of 2023(SZ)

Gareeb Guide, Hyderabad.

.....Applicant

Versus

State of Andhra Pradesh,

Rep by its Chief Secretary to Govt.,

Andhra Pradesh

.....Respondents

AFFIDAVIT FILED BY THE RESPONDENT NO.2

I, Swapnil Dinkar Pundkar, aged about 39 years R/o Srikakulam, Occ: District Collector, Srikakulam District, Andhra Pradesh, do hereby solemnly affirm and sincerely state on oath as follows:

1.It is respectfully submitted that, I am the 2nd Respondent herein and as such I am well acquainted with the facts of the case. I have gone through the contents of the petition and in reply to the averments of the petitioner, the following reply is hereby given.

2.It is submitted that, the Hon'ble National Green Tribunal, Southern Zone, Chennai on 04.11.2024 has passed the following orders.

"1. The learned counsel appearing for the State of Andhra Pradesh seeks time to furnish a copy of the revenue records in support of her case.

2. Post the matter on 26.11.2024 for final hearing."

COLLECTOR
SRIKAKULAM



Deponent
COLLECTOR
SRIKAKULAM

3.It is submitted that, the copy of the Revenue Records and report pertaining to the Subject lands in Sy.No.219 of Gottipalli Revenue Village and Sy.No.18(1) of Borigivalasa Revenue Village in Narasannapeta Mandal is submitted below:

4.It is submitted that, as per the Fair Land Record(FLR) and Field Measurement Book(FMB) of Gottipalli Revenue Village, the Sy.No.219 is measured for an total extent of Ac.130.00 Cents with following sub-divisions.

Sl.No	Sy. No.	Extent	Classification
1.	219-1A	Ac.5.35	Women's College
2.	219-1B1	Ac.124.42	Gramakantam
3.	219-1B2	Ac.0.03	Homeo Dispensary
4.	219-2	Ac.0.20	Panchayath Daily Market
TOTAL		Ac.130.00	

5.It is submitted that, there was no tank existed as per Revenue Records and also in web land(Copies enclosed) but, at present on ground position there is a tank (Water Body) by name "RAJULA CHERUVU", which was located in Sy.No.219-1B1 but specific boundary and extent was not mentioned in the Revenue Records even from pre independence time and stands classified as "GRAMAKANTAM" in Gottipalli Revenue Village of Narasannapeta Mandal and the Sy.No.219-1B1 of Gottipalli Revenue Village, was de-notified from Section 22-A of the Andhra Pradesh Registration Act, 1908 and the same was reflected in the registration.ap.gov.in website.(Copy enclosed)



Deponent
COLLECTOR
SRIKAKULAM

COLLECTOR
SRIKAKULAM

“Section 22-A : The purpose of Section 22-A is to prevent the transfer of land belonging to the Government and to prevent the registration of lands that are subject to disputes or issues related to their legality.”

6.It is further submitted that, as per the Survey Land Register (SLR) & Field Measurement Book (FMB) of Borigivalasa Revenue Village the Sy.No.18 (Copies enclosed) is measured to an total extent of Ac.80.00 with following sub-divisions:

Sy.No.	Classification(As per SLR scanned Copy)	Extent(Ac.)
18/7, 8	Sarkar Poramboke(Gramakantam)	79.41
18/1	Sarkar Poramboke (Canal)	0.22
18/2	Sarkar Poramboke (Canal)	0.22
18/3	Kalivarapu china narisimhulu S/o Jaggayya(Assignment)	0.02
18/4	Kalivarapu china narisimhulu S/o Jaggayya (Assignment)	0.06
18/5	Suri Bhaskararo S/o Thavitayya (Assignment)	0.02
18/6	Talari Gnana Sundaramma W/o Fedaric (Assignment)	0.05
Total		80.00

7.It is submitted that, at present on ground there are no encroachments identified in the Sy.No.18-1 for an extent of Ac.0.22 cents, which stands classified as “VAMSADHARA CANAL” and the Sy.No.18-1 was notified under Section 22-A(1)(b) of Andhra Pradesh Registration Act, 1908 of Borigivalasa Revenue Village, vide



Deponent
COLLECTOR
SRIKAKULAM

Progs.Rc.No.1063/2021/E2 Dt:06.08.2024 of the District Collector, Srikakulam.(Copy enclosed)

“Section 22-A(1)(b)- under this section Government owned lands are notified.”

8.It is also submitted that, in future if any encroachers/trespasser identified in the Sy.No.18/1, the Revenue authorities and Irrigation authorities will initiate action under due process of law.

Prayer

It is respectfully submitted that, all possible steps are being taken by the District Administration to protect the Vamsadhara Canal in Sy.No.18(1) of Boriginalasa Village, Narasannapeta Mandal and Rajula Cheruvu in Sy.No.219-1b1 of Grama Kantam land in Gottipalli Village, Narasannapeta Mandal, Srikakulam District.

It is humbly prayed the Hon'ble National Green Tribunal to consider the above facts and pass such orders or order as the Hon'ble National Green Tribunal, (SZ), Chennai may deem fit and proper in this matter.

Solemnly and sincerely affirmed,
on this the²³day of November, 2024,
and signed his name in my presence.

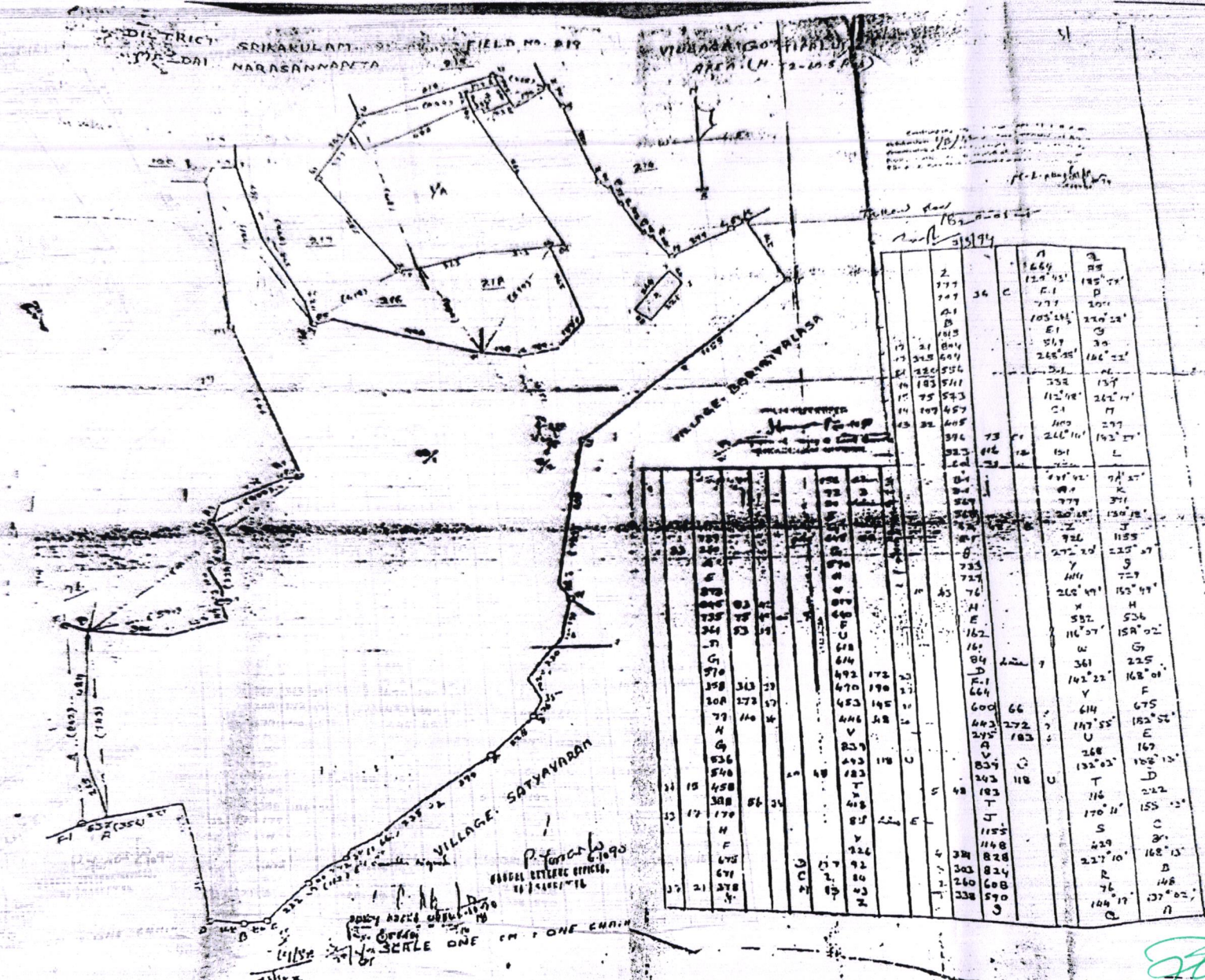
4/12

Deponent
**COLLECTOR
SRIKAKULAM**

Attester

District - Srikakulam
Mandal - Narasannpeta

Village - Gottipalle



Field No.	Bearing	Distance	Area	Volume
2	166°	129' 43"	185' 78"	88
3	177°	147'	201'	91
4	21°	103' 24"	220' 22"	100
5	103°	517'	30'	139
6	112° 48'	265' 35"	186' 22"	86
7	75°	543'	262' 14"	117
8	107°	457'	297'	132
9	396'	260' 10"	193' 11"	88
10	396'	151'	75'	34
11	411° 42'	74' 25"	41' 25"	18
12	377°	371'	130' 12"	59
13	300°	130' 12"	115'	52
14	275° 20'	225' 27'	72'	31
15	275°	72'	225' 27'	104
16	266° 49'	153' 49'	552'	256
17	162°	116' 07"	158' 02"	76
18	161°	361'	225'	104
19	142° 22'	168' 01"	675'	314
20	600'	614'	182' 52"	83
21	443'	272'	147' 55"	66
22	225°	183'	167'	78
23	268'	132' 03"	182' 10"	83
24	303'	170' 10"	222'	103
25	303'	155' 02"	168' 15"	76
26	260'	148'	137' 02"	60
27	338'	570'	104' 17"	48

Truecopy V
Mandalam

TAHSILDAR
Narasannpeta Mandal
Srikakulam (Dist)

గ్రామ పంచాయతీ పం. 3

అడంగల్ / వపరణి

హక్కుల రికార్డు

సర్వే పుస్తకం సర్వేలమేంతు బంద్ బస్సు

సర్వే నంబరు	సర్వే పుస్తకం సర్వేలమేంతు బంద్ బస్సు				భూమి విస్తీర్ణము / వ్యా / వాం / ద్దబలము	క్రొ.లే	భూమి విస్తీర్ణము / వ్యా / వాం / ద్దబలము / సర్వేలమేంతు బంద్ బస్సు	భూమి విస్తీర్ణము / వ్యా / వాం / ద్దబలము / సర్వేలమేంతు బంద్ బస్సు	సర్వేలమేంతు బంద్ బస్సు	భూమి విస్తీర్ణము / వ్యా / వాం / ద్దబలము	భూమి విస్తీర్ణము / వ్యా / వాం / ద్దబలము	అనుభవదారు పేరు	అనుభవదారు పేరు
	వ్యా	వాం	ద్దబ	సర్వే									
1													
2													
3													
4													
5													
6													
7													
8													
9													
10													
11													
12													
13													
14													
15													
16													
17													
18													
19													

// true copy //

[Signature]

TAHSILDAR
Narasannpeta Mandal
Srikakulam (Dist)

[Signature]

[Signature]

గ్రామ పేర్ల సం. 3

అడంగల్ / పహణి

హక్కుల రికార్డు

సర్వే మరియు సెటిల్మెంటు బంద్ బిస్సు

1	2	3	4	5	6	7	8	9	10	11	12	13	14
వరుస నెంబరు	సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం	పూర్వ విస్తీర్ణము	సాగుకు ఉపయోగపడని భూమి (కామి భూములు)	సాగుకు పనికివచ్చు భూమి	భూమి స్వలాభము వట్టి / ఇలాం / ప్రభుత్వము	(క్లిజ్)	భూమి వివరణ: మెట్ల / నిట్టారుల మెట్ల / 25 పంట మార్గం / రెండు పంటల మార్గం	జలాధారము మరియు స్వంత వనరు పుస్తకం / బావి పుస్తకం (ప్రాతదా లేదా క్లిజ్)	నిట్టారుల పంటలను విస్తీర్ణము (అయి కట్టి)	భారా నెంబరు	భారాదారు / పట్టాదారు పేరు	అనుభవదారు పేరు	అనుభవదారు ఆధీనం పుస్తకం
	18-1	74-91	375	76-27	హక్కుల రికార్డు	-	సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					గొండు అక్కడే	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					గొండు రమసి	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					కొండు అక్కడే వట్టి	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					పంటల పంటల వట్టి	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					పంటల పంటల వట్టి	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					పంటల పంటల వట్టి	0-62
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					సంబంధించిన వట్టి	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					K. నారాయణ వట్టి	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					పంటల పంటల వట్టి	0-05
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					పంటల పంటల వట్టి	0-20
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					గొండు అక్కడే	0-25
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					పంటల పంటల వట్టి	0-10
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	0-10
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	0-30
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	1-20
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	0-30
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	0-02
							సర్వే మరియు సెటిల్మెంటు బంధు మరియు పాము లేక చెల్లినది వసూలు పుస్తకం					హక్కుల రికార్డు	3-75

// True copy //

Abdul

Signature

TAHSILDAR
Narasannpeta Manda
Srikakulam (Dist)

సర్కారు ఆదేశం నం. 3

అడంగల్/పహాణి

సర్కారు ఆదేశం నం. 3

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
సంఖ్య	వర్గం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం	వ్యాజ్యం
												26) అడంగల్	0.02	యజ్ఞ
												27) అడంగల్	0.02	
												28) అడంగల్	0.02	
												29) అడంగల్	0.02	
												30) అడంగల్	0.02	
												31) అడంగల్	0.02	
												32) అడంగల్	0.02	
												33) అడంగల్	0.02	
												34) అడంగల్	0.02	
												35) అడంగల్	0.02	
												36) అడంగల్	0.02	
												37) అడంగల్	0.02	
												38) అడంగల్	0.02	
												39) అడంగల్	0.02	
												40) అడంగల్	0.01	అడంగల్
												41) అడంగల్	0.02	అడంగల్
												42) అడంగల్	0.14	అడంగల్
												43) అడంగల్	0.14	అడంగల్
												44) అడంగల్	0.02	
												45) అడంగల్	0.02	
												46) అడంగల్	0.02	
												47) అడంగల్	0.02	
												48) అడంగల్	0.02	
												49) అడంగల్	0.01	
												50) అడంగల్	0.01	
												51) అడంగల్	0.01	
												52) అడంగల్	0.10	

అడ్డల
సర్కారు

సర్కారు
సర్కారు

Tahsildar
Narasannpeta Mandali
Srikakulam (Dist)

గ్రామ లెక్క నెం-3

అడంగల్/పవ్వాటి

వాలము వారి అనుభవము

సర్కారు విధించిన పనులు					సర్కారు విధించిన పనులు					సర్కారు విధించిన పనులు				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
వేరు వేరు పనులు	సర్కారు ముద్రలు వేయించిన సంఖ్య మరియు పోలీసు లెక్క మార్పు పనులు	పూర్వ నిర్వహణము	పాగుతు ఉపయోగపడని భూమి (వోరుల వరము)	పాగుతు కనక పప్పు భూమి	భూమి స్వభావము పేరు/సాంకేతికము	శ్రమ (దా)	భూమి విస్తీర్ణము అడవి పంట భూమి	జలాశయము మరియు వ్యవసాయ పనులు భూమి విస్తీర్ణము (వోరుల వరము)	నేటి పారుతుల దేయవగు విస్తీర్ణము (కయ్యలము)	భార సంఖ్య	భూమి విస్తీర్ణము	అనుభవవారు పేరు	అనుభవవారు పేరు	అనుభవవారు పేరు
												52) పొలియిలయ్య	0.05	విజయలక్ష్మి
												53) పొలియిలయ్య	0.00	"
												54) పొలియిలయ్య	0.25	"
												55) పొలియిలయ్య	0.02	"
												56) పొలియిలయ్య	0.02	"
												57) పొలియిలయ్య	0.02	"
												58) పొలియిలయ్య	0.02	"
												59) పొలియిలయ్య	0.02	"
												60) పొలియిలయ్య	0.02	"
												61) పొలియిలయ్య	0.02	"
												62) పొలియిలయ్య	0.02	"
												63) పొలియిలయ్య	0.02	"
												64) పొలియిలయ్య	0.02	"
												65) పొలియిలయ్య	0.02	"
												66) పొలియిలయ్య	0.02	"
												67) పొలియిలయ్య	0.02	"
												68) పొలియిలయ్య	0.02	"
												69) పొలియిలయ్య	0.02	"
												70) పొలియిలయ్య	0.02	"
												71) పొలియిలయ్య	0.02	"
												72) పొలియిలయ్య	0.02	"
												73) పొలియిలయ్య	0.02	"

Handwritten signature

TAHSILDAR
Narasangota Manda
Srikakulam (Dist)

Handwritten signature

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
నిగమ నెంబరు	సర్కే మేరలు అనుబంధము వర్గము వాళ్ళు అర్హులైన వారు	ఫార్మ్ నెంబరు	సారుకు కమ్యూనిటీ డ్రాఫ్ట్ (వారు వారు)	సారుకు నదిక నెంబరు	డ్రాఫ్ట్ నెంబరు సారుకు/సారుకు	కెట్టు (సారుకు)	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు	సారుకు నెంబరు సారుకు నెంబరు సారుకు నెంబరు
												75) డి.వి.నెంబరు	0.02	
												76) బి.వి.నెంబరు	0.02	
												77) బి.వి.నెంబరు	0.02	
												78) డి.వి.నెంబరు	0.02	
												79) డి.వి.నెంబరు	0.02	
												80) బి.వి.నెంబరు	0.02	
												81) బి.వి.నెంబరు	0.01	
												82) బి.వి.నెంబరు	0.02	
												83) బి.వి.నెంబరు	0.02	
												84) బి.వి.నెంబరు	0.11	
												85) బి.వి.నెంబరు	0.02	
												86) బి.వి.నెంబరు	0.02	
												87) బి.వి.నెంబరు	0.02	
												88) బి.వి.నెంబరు	0.02	
												89) బి.వి.నెంబరు	0.02	
												90) బి.వి.నెంబరు	0.02	
												91) బి.వి.నెంబరు	0.02	
												92) బి.వి.నెంబరు	0.02	
												93) బి.వి.నెంబరు	0.02	
												94) బి.వి.నెంబరు	0.02	
												95) బి.వి.నెంబరు	0.02	
												96) బి.వి.నెంబరు	0.02	
												97) Five copy	0.02	
												98) బి.వి.నెంబరు	0.02	
												99) బి.వి.నెంబరు	0.02	
												100) బి.వి.నెంబరు	0.02	

Saino
man

Abdul
...

TAHSILDAR
Narasannepeta Manda
Srikakulam (Dist)

గ్రామ లెక్క నెం. 3

అడంగల్/పహాణి

వాలము వారి అనుభవము

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
పేరు	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము	వర్గము
												101 లా... వంతులు	002	
												102 వి... వంతులు	001	
												103 శా... వంతులు	002	
												104 స... వంతులు	002	
												105 హ... వంతులు	001	
												106 ప... వంతులు	002	
												107 ప... వంతులు	0-10	
												108 ప... వంతులు	0-10	
												109 ప... వంతులు	0-30	
												110 ప... వంతులు	1-50	
												111 ప... వంతులు	0-50	
												112 ప... వంతులు	0-60	

// Five only //

Handwritten signature
1/20
1/2/4

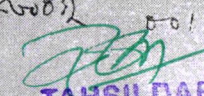
Handwritten signature
1/2/2

TAHSILDAR
Narasannpeta Manda
Srikakulam (Dist)

గ్రామ లెక్క నెం-3

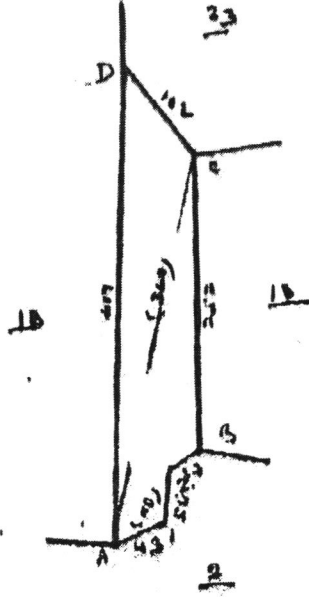
అడంగల్/పవాటి

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
అడవి నెంబరు	పరిశీలించిన పరిమాణం	పొలం, పేరేంద్రకము	సాగుకు ఉపయోగపడని భూమి (వోడు భూము)	సాగుకు వసతి వస్తు భూమి	భూము స్వభావము	సేమ, (వోడు)	పంట పేరు	కలెక్టరేటు మరియు సబ్ డివిజన్ మరియు పాలిటెక్నిక్ (వారసదారీ రికార్డు)	కేవల వారుంటున్న పట్టణము (కలెక్టరేటు)	సాధన నెంబరు	సాధనాధిపతి పేరు	అనుభవ వారు పేరు	సాధనాధిపతి పేరు	అనుభవ వారు పేరు
171	18.2	79.41	79.41	-	విశ్రాంతి		పరసంగి వీధి గ్రామ ప్రాంతం విశ్రాంతి							
172	3	002	-	002	పచ్చ		మిల్లె				కలిపి పంటలు	కలిపి పంటలు	002	శుభ
173	4	006		006	"		"				"	"	006	"
174	5	002		002	"		"				సూర్యవంశీ	సూర్యవంశీ	002	త్రయం
175	6	005		005	"		"				తలసాగి	తలసాగి	005	"
176	19.4	0.12	0.12	-	విశ్రాంతి		విశ్రాంతి							
177	20-	336	336	-	"		దీక్షాపాపి గ్రామ ప్రాంతం							


 TAHSILDAR
 Narasannpeta Manda
 Srikakulam (Dist)

11 true copy
 20/10/2024
 20/10/2024

Village No. 188 Name **Bozigivalasa** S.P. Code No. 210021-24,00,000-12-13-41
 District **Srikanthapur** Field No. 18/1 Area:— Hectares - Area 0097



Inspected by **Subbarao** 9/8/89
 On 28.12.89

H. S. S. S.
 Spl. Dy. Collector (L. A.)
AMADALAVALASA

RESURVEYED
 Dy. Inspector of v. & b. R.
 Office of the Spl. Dy. Collector (L. A.)
 Vamsadhara Project, AmadalaValasa.

9.9.80

Spl. Dy. Collector (L. A.)
AMADALAVALASA

D
 110
 15 B
 39 12
 A
 D 74 410 300
 e
 360
 95 58 B
 A

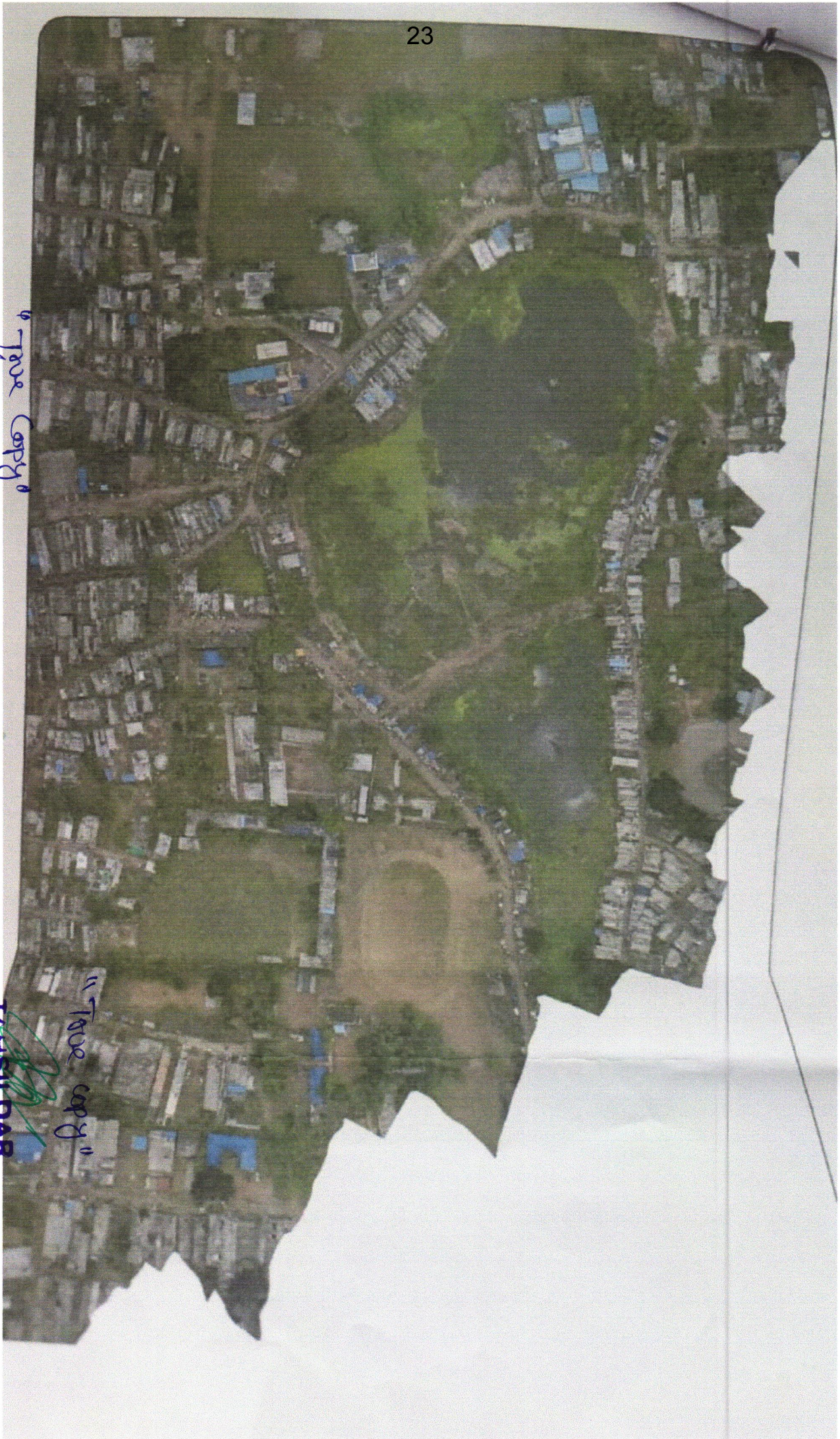
Scale: 1:5000 / Chain Of 30 Metres

1 true copy

11 true copy

Mandal Surveyor

TAHSILDAR
 Narasannpeta Manda
 Srikakulam (Dist)



True Copy
Maulana Kusumawati

TAHSILDAR
Narasenanapeta Mandol
Srikakulam Dist.

"True copy"

DISTRICT : SRIKAKULAM
MANDAL : NARASANNAPETA

VILLAGE : BORIGIVALASA

18-1

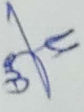
TAHSILDAR
Narasannapeta Mandal
Srikakulam (Dist)

Handwritten signature



25

Latitude: 18.4109
Longitude: 84.047694
Elevation: 47.46±7 m
Accuracy: 77.6 m
Time: 11-22-2024 16:35
Note: borigivalasa sy 18-1




TAHSILU...
Narasannapeta Mannu
Srikakulam (Dist)


Powered by NoteCam

(38) WhatsApp | Inbox (265) - coskmsupdte@g... | My Drive - Google Drive | మీ భూమి


meebhoomi.ap.gov.in



శ్రీ. నారా చంద్రబాబు నాయుడు
గౌ. ముఖ్యమంత్రి పదవులు - ఆంధ్రప్రదేశ్



మీ భూమి
భూమి రికార్డుల ప్రజా పోర్టల్
ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం - రెవెన్యూ శాఖ.



శ్రీ. అనంత్ కుమార్
గౌ. సీనియర్ రిజిస్ట్రార్ & సీనియర్ శాఖ
మంత్రివర్గాలు - ఆంధ్రప్రదేశ్

[←](#) [🖨](#) [🏠](#)

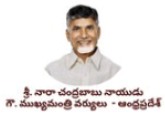
Adangal Report

జిల్లా: Srikakulam - శ్రీకాకుళం				మండలం: NARASANNAPETA, నరసన్నపేట				గ్రామం: GOTTIPALLE, గొట్టిపల్లి				Survey No.: 219-1a			
క్రమ సంఖ్య	సర్వే నెం	పూర్తి విస్తీర్ణం	సాగుకు పనికి రాని విస్తీర్ణం	సాగుకు పనికి వచ్చు విస్తీర్ణం	భూమి స్వభావం	శిస్తు (రూ.)	భూమి వివరణ	జల ధారము	ఆయకట్టు విస్తీర్ణం	ఖాతా నెంబరు	పట్టాదారు పేరు (తండ్రి/భర్త పేరు)	అనుభవదారుని పేరు (తండ్రి/భర్త పేరు)	అనుభవదారుని విస్తీర్ణం (ఎకరాలు-సెంట్లు)	అనుభవ స్వభావం	రిమార్కులు
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	219-1a	5.3500	5.3500	0.0000	ప్ర.భూమి	0	ప్ర.వన తులు	unknown	2.1600	20000102	ప్రభుత్వ భూమి (ప్రభుత్వ భూమి)	ప్రభుత్వ జూనియర్ బాలికల కళాశాల (ప్రభుత్వ జూనియర్ బాలికల కళాశాల)	5.3500	unknown	

ఈ రెవెన్యూ రికార్డును మీ భూమి వెబ్ సైట్ నుండి, 22/11/2024 3:58 pm తేదీనా ద్వారా ప్రింట్ చేయబడినది.

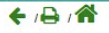
The information contained made available through this web site is for information only and cannot be utilised as certified / authenticated copy for producing in any court or for enforcing any legal claims etc. under the existing relevant Acts / Rules framed by the Government of Andhra Pradesh in this context.

Windows | Type here to search | Taskbar icons | 16:00 22-11-2024



మీ భూమి

భూమి రికార్డుల ప్రజా పోర్టల్
ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం - రెవెన్యూ శాఖ.



Adangal Report

జిల్లా: Srikakulam - శ్రీకాకుళం				మండలం: NARASANNAPETA, నరసన్నపేట				గ్రామం: GOTTIPALLE, గొట్టిపల్లి				Survey No:: 219-1b			
క్రమ సంఖ్య	సర్వే నెం	పూర్తి విస్తీర్ణం	సాగుకు పనికి రాని విస్తీర్ణం	సాగుకు పనికి వచ్చు విస్తీర్ణం	భూమి స్వభావం	శిస్తు (రూ.)	భూమి వివరణ	జల ధారము	ఆయకట్టు విస్తీర్ణం	ఖాతా నెంబరు	పట్టాదారు పేరు (తండ్రి/భర్త పేరు)	అనుభవదారుని పేరు (తండ్రి/భర్త పేరు)	అనుభవదారుని విస్తీర్ణం (ఎకరాలు-సెంట్లు)	అనుభవ స్వభావం	రిమార్కులు
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	219-1b	124.4500	124.4500	0.0000	ప్ర.భూమి	0	గ్రామ కంఠం	unknown	124.4500	20000301	గ్రామకంఠం (గ్రామకంఠం)	గ్రామకంఠం (గ్రామకంఠం)	124.4500	unknown	

ఈ రెవెన్యూ రికార్డు ను మీ భూమి వెబ్ సైట్ నుండి ,22/11/2024 4:04 pm తేదీనా ద్వారా ప్రింట్ చేయబడినది.

The information contained made available through this web site is for information only and cannot be utilised as certified / authenticated copy for producing in any court or for enforcing any legal claims etc.under the existing relevant Acts / Rules framed by the Government of Andhra Pradesh in this context.

Browser tabs: (38) WhatsApp | Inbox (265) - coskmsuptde@g... | My Drive - Google Drive | మీ భూమి

Address bar: meebhoomi.ap.gov.in



శ్రీ. నారా చంద్రబాబు నాయుడు
గ. మంత్రివర్గం ప్రధాన మంత్రి - ఆంధ్రప్రదేశ్



మీ భూమి

భూమి రికార్డుల ప్రజా పోర్టల్
ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం - రెవెన్యూ శాఖ.



శ్రీ. అజగాని సత్య ప్రసాద్
గ. సచివ్య, రికార్డుల పనులు & స్టాంపులు శాఖ
మంత్రివర్గం - ఆంధ్రప్రదేశ్

← / 🏠

Adangal Report

జిల్లా: Srikakulam - శ్రీకాకుళం				మండలం: NARASANNAPETA - నరసన్నపేట				గ్రామం: BORIGIVALASA - బొరిగివలస				Lpm No: 2016			
క్రమ సంఖ్య	LP Number	L.P Extent (Acres-Cents)	ULPIN	పాతన రేస్ నెంబర్	భూమి స్వభావము మరియు ఉపస్వభావము	భూమి వర్గీకరణ మరియు ఉపవర్గీకరణ	భూమి వినియోగ తీరు	జల ధారము	ఖాళా నెం.	పట్టాదారుని పేరు - (తండ్రి/భర్త పేరు)	పట్టాదారుని అనుభవ విస్తీర్ణం (ఎకరాలు-సెంటు)	అనుభవ స్వభావము	అనుభవదారుని పేరు (తండ్రి/భర్త పేరు)	అనుభవదారుని విస్తీర్ణం (ఎకరాలు-సెంటు)	రిమార్కులు
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	2016	0.1900	7ACQP JDH1F HAH0	18-1 (SY No)	ప్రభుత్వ భూమి / సేకరణ భూమి / - / -	పొరంబోకు / నీటి వనరుల కింద భూమి / కాలువ	ఇతర ములు	ఇతర ఉప రిటల్ నీటిపారుదల	20000 509	వంశదార కాలువ, వంశదార కాలువ, వంశదార కాలువ, వంశదార కాలువ, వంశదార కాలువ	0.1900	ప్రభుత్వ భూమి	వంశదార కాలువ / వంశదార కాలువ	0.1900	Notified Under Section 22-A(1b) on 2017-09-19

ఈ రెవెన్యూ రికార్డు ను మీ భూమి వెబ్ సైట్ నుండి ,22/11/2024 4:06 pm తేదీనా ద్వారా ప్రింట్ చేయబడినది.

The information contained made available through this web site is for information only and cannot be utilised as certified / authenticated copy for producing in any court or for enforcing any legal claims etc under the existing relevant Acts / Rules framed by the Government of Andhra Pradesh in this context.

GOVERNMENT OF ANDHRA PRADESH - 29 RURAL PROHIBITED PROPERTY REPORT

District: SRIKAKULAM, Mandal: NARASANNAPETA, Village: GOTTIPALLE - (0122027)

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number	Notification Date	Other Reference	Holder Name
1	1/2	14	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BANJARU
2	2/3	15	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BANJARU
3	3	5.74	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
4	4/1	4.05	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CATTLE BEEDU
5	4/2	45	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
6	4/3	68	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CATTLE BEEDU
7	5/8	4	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
8	7/1B	63	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
9	8/1B	73	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
10	8/2B	21	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
11	9/1	14	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
12	9/3	8	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
13	12/2	27	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
14	15/15B	67	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
15	16/16B	36	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
16	17/14C	35	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	G RAJAPPADU

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number	Notification Date	Other Reference	Holder Name
17	17/5B	69	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
18	17/14A	42	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RALLA GUTTA
19	17/14C	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RALLA GUTTA
20	18/2	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	BATTULA MANDALIVADU
21	18/2	49	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	MUDASALA DURGAYYA
22	18/2	25	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	MUDASALA RAMAPPADU
23	18/2	50	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	AVVA PAIDAYYA
24	18/2	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	AVVA APPAYYA
25	18/2	1.8	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BANJARU
26	18/3	33	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
27	19/9	1.68	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	SWLA
28	21	5.7	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
29	22/1	3.66	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	SWLA
30	22/4	11	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BURIAL GROUND
31	23/1	3.4	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	SWLA
32	26/1	1.11	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	SWLA
33	27	60	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ³¹	Notification Date	Other Reference	Holder Name
34	28	66	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
35	29	28	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
36	32/9B	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
37	33/3B	47	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
38	34/10B	62	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
39	37	68	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
40	38	64	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
41	40/1A	52	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
42	40/1	40	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNA YANDUVADU
43	41/5B	57	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
44	42/1	1.35	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
45	43	4.06	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
46	44/5B	1.12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
47	45/1B	56	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
48	46/1A	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
49	51/2	57	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
50	52/1	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	AVVA APPAYYA

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ³²	Notification Date	Other Reference	Holder Name
51	52/2	12.65	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
52	54/24B	12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
53	55/7B	37	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
54	55/8A	1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
55	56/1	75	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNA GADDAYYA
56	56/6B	48	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
57	56/12A	1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
58	57/1	55	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNA YARRAYYA
59	58/2	6	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA
60	58/14B	95	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
61	60	80	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
62	62/3	1.58	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
63	62/5B	4.07	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	SWLA
64	63	1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
65	64/3B	1.01	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
66	64/4	28	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
67	65/1A	16	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BURIAL GROUND

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number	Notification Date	Other Reference	Holder Name
68	65/1B	36	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
69	65/18B	9	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
70	66/1A	67	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
71	67	1.8	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
72	68	75	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
73	69/6B	82	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
74	70	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	YARRA SURYANARAYANA
75	70	59	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	D BARAKA RAMUDU
76	70	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	ALAMANDA TAVITAYYA
77	70	1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
78	73/8	1.16	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
79	74	50	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	DABBERU NAGABHUSANAMMA
80	74	1.68	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
81	75/6	50	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	MUDDADA KALAVATHI
82	75/6	60	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNA SIMMAMMA
83	75/6	14	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA
84	76/4	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ³⁴	Notification Date	Other Reference	Holder Name
85	77/1	15	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	DABBERU NAGABHUSANAMMA
86	77/1A	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
87	77/1B	17	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
88	77/1C	3.14	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
89	78/3	73.33	GOTTIPALLE-(0122027)	CRI M P NO.258/2011	08/06/2011	SPL.JUDGE FOR ACB VISAKHAPATNAM	TARRA ANNAPURNAMMA
90	79/53	79	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA
91	79	79	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJE
92	81/1B	42	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
93	83/1	64	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA
94	85	83	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA
95	85	15	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	GURRALA LATCHAYYA
96	85	25	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	JAMANA DALAPPADU
97	86	2.25	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
98	86	25	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	JAMANA CHINNAPPAYYA
99	87/1	1.22	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BURIAL GROUND
100	88/2B	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
101	89/2B	20	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ³⁵	Notification Date	Other Reference	Holder Name
102	89/2	0.84	GOTTIPALLE-(0122027)	OSNO2/12	30/04/2019	ADDL SR CIVIL JUDGE SRIKAKULAM	MUDDADA LAKSHMI RAGHUPATHINAIDU EDUCATIONAL SOCIETY,TANGUDU AVINASH
103	90/1B	1.65	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
104	91/1B	1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
105	91/1C	96	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
106	91/P	0.72	GOTTIPALLE-(0122027)	RCNO1807/2011/E1	19/09/2017	DISTCOLLECTORSKLM	SATHIVADAYERRAYYA
107	92/1B	2.71	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
108	93/1	39	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
109	93/4	8	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CHERUVU
110	94/3	8.15	GOTTIPALLE-(0122027)	G.O.MS.NO.191	05/05/2016	GOVT AP	NARASANNA TANK
111	94/1	6.32	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CHERUVU
112	94/2	2.87	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
113	94/3	8.16	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CHERUVU
114	96/1	95	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CHANNEL
115	96/1	50	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	BANTUPALLI SANYASIRAO
116	96/9	5	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	SHOP CUM RECIDENCE
117	96/4	275	GOTTIPALLE-(0122027)	OSNO224/2009	19/12/2017	ADDL SR CIVIL JUDGE,SRIKAKULAM	RAVI PRASAD, BALAGA SEETHARAM

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ³⁶	Notification Date	Other Reference	Holder Name
118	96/4	1340	GOTTIPALLE-(0122027)	IANO65/2019OSNO21/19	19/03/2019	JR CIVIL JUDGE NARASANNAPETA	RAVIPRASAD VS MUDDADA SUJATHA ,BALAGA SITHARAMAND OTHERS
119	96/5	-	GOTTIPALLE-(0122027)	IANO65/2019OSNO21/19	19/03/2019	JR CIVIL JUDGE NARASANNAPETA	RAVIPRASAD VS MUDDADA SUJATHA ,BALAGA SITHARAMAND OTHERS
120	96/6	-	GOTTIPALLE-(0122027)	IANO65/2019OSNO21/19	19/03/2019	JR CIVIL JUDGE NARASANNAPETA	RAVIPRASAD VS MUDDADA SUJATHA ,BALAGA SITHARAMAND OTHERS
121	97	63	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
122	98	78	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
123	99/1	2.22	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BURIAL GROUND
124	99/5	2.65	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	PORAMBOKU
125	99/3	49	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	PORAMBOKU
126	99/1	20	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	HOUSE SITE PATTAS (14)
127	99/5	26	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	POTNURU CHINNASATYAM
128	99/1B	1.04	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	R.T.C.COMPLEX
129	99/10	1.51	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	R.T.C.COMPLEX
130	99/9	26	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GOVT HOSPITAL
131	99/12	6	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	CATTLE BEEDU
132	99/A	3	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	JYOTHI TRADERS
133	99/7	0.36	GOTTIPALLE-(0122027)	WPNO41733/2018	24/12/2018	AP HIGH COURT	DHRMANANAGAMANI,MUDDADA JYOHTIBALA

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number	Notification Date	Other Reference	Holder Name
134	99/8	-	GOTTIPALLE-(0122027)	WPNO41733/2018	24/12/2018	AP HIGH COURT	DHRMANANAGAMANI,MUDDADA JYOHTIBALA
135	100	1.28	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
136	101/3A2	4	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	TELEPHONE OFFIECE
137	102	34	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
138	103/2	2.5	GOTTIPALLE-(0122027)	G.O.MS.NO.191	05/05/2016	GOVT AP	NARASANNA TANK
139	103/2	2.5	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	COLONY
140	105	43	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
141	106/2	63	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
142	107/2B	2.03	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
143	110/1B	1.21	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
144	111/3	94	GOTTIPALLE-(0122027)	CNO 01/ADDL.SP/CID	04/01/2022	CNO 01/ADDL.SP/CID-RO/VSKP/2022	KORADA VENKATALAKSHMI W/O GANESWARARAO
145	111/1A	27	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
146	112/1	46	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
147	113/2	6	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	GODDU CHINNAVADU
148	113/1	35	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
149	114/1B	1.54	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
150	116/8B	72	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ³⁸	Notification Date	Other Reference	Holder Name
151	117/11B	6	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
152	118/1B	1.84	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
153	120/6	11	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	BANJARU
154	121/2	12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	DIBBA SANYASIRAO
155	122/5B	74	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
156	123/1C	2.3	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
157	124/4B	44	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
158	127/1	26	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	VYASARAJU JAGANNADHARAJU
159	127/11	11	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	KALUVA
160	128/2	12.09	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
161	132/1	17	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA
162	132/2	13	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
163	132/3	51	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	GORJA
164	134/10B	82	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
165	135	56	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
166	137/1	75	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNA GADDAYYA
167	137/1	55	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNA YERRAYYA

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number	Notification Date	Other Reference	Holder Name
168	137/1	1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUPPILI DANAMMA
169	137/1	12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	NAYI AMMANNA
170	137/1	5.76	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
171	137/2	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
172	138/1A	1.02	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUPPILI DANAMMA
173	138/1A	3.53	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	PORAMBOKU
174	138/1B	26	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
175	138/1C	20	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	PASUVULA BEEDU
176	139/12B	17	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
177	141/5B	19	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
178	142/3B	14	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
179	143/1B	1.2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
180	143/2A/2	72	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
181	145/1B	1.03	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
182	145/4B	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VAMSADARA KALUVA
183	146	40	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	D PATTA ISSUED
184	146	76	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ⁴⁰	Notification Date	Other Reference	Holder Name
185	147/1A	59	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	VASADARA KALUVA
186	147/7B	9	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
187	148/1B	23	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
188	149/3B	1.28	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
189	151	46	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	KALIDARI
190	153/3B	17	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
191	154/4B	25	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	KALUVA
192	155/1A	2.51	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	CANAL
193	156/3B	12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	PW KALUVA
194	161/2	45	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
195	161/3	44	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	RASTA
196	162/2	57	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	LF ROAD
197	162/4	78	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	BANJARU
198	165/2B	1.44	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	PW KALUVA
199	165/2C	56	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	VAMSADARA KALUVA
200	165/4B2	30	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
201	166/1B	23	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	PW KALUVA

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ⁴¹	Notification Date	Other Reference	Holder Name
202	166/1C2	20	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
203	166/2C1	22	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	PW KALUVA
204	166/2A	1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
205	166/3C	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	KALUVA
206	167/2	44	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	LF ROAD
207	168/2B	59	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	KALUVA
208	168/2C2	26	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
209	168/3B	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
210	169	92	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	LF ROAD
211	170/1B	1.1	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	PW KALUVA
212	170/2B	37	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
213	171/1	1.11	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
214	171/2	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	CANAL
215	173/3A	125	GOTTIPALLE-(0122027)	CRL MP NO.258/2011	26/05/2011	ACB VISAKHAPATNAM	TARRA SANJEEVI
216	173/1A	1.06	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	VAMSADARA KALUVA
217	173/1B	3.32	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
218	173/1C	6	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ⁴²	Notification Date	Other Reference	Holder Name
219	174/2C	7.16	GOTTIPALLE-(0122027)	RC 1807/2011/1E	19/09/2017	DIST COLLECTOR SRIKAKULAM	SANTHAMANI CO OP FISHERMAN SOCIETY
220	174/1	3.06	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	TANK
221	174/3B	5	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
222	174/20	0.55	GOTTIPALLE-(0122027)	RCNO1807/2011/E1	19/09/2017	DISTCOLLECTORSKLM	KAKARALABODAYYA
223	174/20	7.16	GOTTIPALLE-(0122027)	RCNO1807/2011/E1	19/09/2017	DISTCOLLECTORSKLM	SANTHAMANI CO OPARETIVE FISHERMANSOCITY
224	174/3A	1.89	GOTTIPALLE-(0122027)	RCNO1807/2011/E1	19/09/2017	DISTCOLLECTORSKLM	SANTHAMANI CO OPARETIVEFISHERMANSOCITY
225	174/2A	55	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KAKARLA BODAYYA
226	175/4B	1.66	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTR SKLM	NH-5 ROAD
227	175/5C2	21	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD
228	175/7B2	10	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD
229	176	86	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD
230	177/1B	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	VAMSADARA KALUVA
231	178/2	60	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNCHI KAMAMMA
232	178/2	60	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KUNCHI GANNEMMA
233	178/2	5.88	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	TANK
234	178/2	1.5	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	BANKUPALLI SANYASIRAO
235	179/1B	1.6	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ⁴³	Notification Date	Other Reference	Holder Name
236	180/2	25	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD
237	180/1	58	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	GORJA
238	180/3	9	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	GORJA
239	181/1A	1.13	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD
240	182/4A	18	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD
241	183	1.12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	RASTA
242	184/3	50	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	D PATTA ISSUED
243	184/2	2.27	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	ROAD
244	184/1	1.68	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	TANK
245	184/3	9.13	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	TANK
246	185	74	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	RASTA
247	187	2.75	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	TANK
248	194/5	158.75	GOTTIPALLE-(0122027)	IANO224/24 OSNO31/24	20/05/2024	THE HONBLE COURT OF JR CIVIL JUDGE NPT	BORA RAMAKRISHNA
249	194/5	158.75	GOTTIPALLE-(0122027)	IANO224/24 OSNO31/24	20/05/2024	THE HONBLE COURT OF JR CIVIL JUDGE NPT	BORA RAMAKRISHNA
250	195/5	8	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	HOUSE CUM SHOP
251	195	14.5	GOTTIPALLE-(0122027)	CRI M P NO.258/2011	08/06/2011	SPL.JUDGE FOR ACB VISAKHAPATNAM	TARRA ANNAPURNAMMA

S. No.	Survey No.	Extent(Sq Yards/Acres)	Village Name	Notification Number	Notification Date	Other Reference	Holder Name
252	195/2	6	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	MARKET YARD
253	195	2.79	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	NH-5 ROAD
254	196	1.07	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	LF ROAD
255	197	1.02	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	LF ROAD
256	201/2	92	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	LF ROAD
257	203	1.02	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	LF ROAD
258	204/2	2.32	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	R&B BANGLAW
259	205	98	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	ROAD
260	206/2	2.46	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	POLICE QUARTERS
261	206/6	3.72	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ELECTRICAL SUBSTATION
262	206/5	5.73	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	MDO OFFICE
263	206/4	12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NEW SCHOOL BUILDING
264	206/3	61	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	POLICE STATION
265	207/7	50	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTET SKLM	PORAMBOKU
266	207/1	317	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	MRO OFFICE ,COURT,SUB JAIL
267	208/2	19	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	TANK
268	209/2	28	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number ⁴⁵	Notification Date	Other Reference	Holder Name
269	209/1	2	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	NH-5 ROAD
270	210/2	5	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
271	210/1	42	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
272	212	38	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
273	213/3	46	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	P.R.ROAD
274	213/2	4	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	RASTA
275	213/1B	25	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	INDORE STADIUM
276	213/8	1.3	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	HOSPITAL
277	213/2	4	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
278	213/3	46	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	HOSPITAL
279	213/1A	94	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	INDORE STADIUM
280	214/2	57	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
281	215/7	7	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
282	215/5	125	GOTTIPALLE-(0122027)	CRL MP NO.258/2011	26/05/2011	ACB VISAKHAPATNAM	TARRA RAMDAS
283	216	7.12	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	Z.P.SCHOOL
284	217/2	50	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD
285	217/1	28	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLLECTER SKLM	ROAD

S. No.	Survey No.	Extent(SqYards/Acres)	Village Name	Notification Number	Notification Date	Other Reference	Holder Name
286	218/1	2.61	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	PANCHYAT OFFICE
287	219/1A	5.35	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	G.J.COLLEGE
288	219/1B2	3	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DIST COLECTER SKLM	HOMEO DISPENNSARY
289	223	1.13	GOTTIPALLE-(0122027)	RC NO 1807/2011/E1	19/09/2017	DISTRICT COLLECTOR SKLM	KADIMI VENKATARAO

Copy of

47

Rc.No.1063/2021/E2 Dt.06.08.2024.

Collector's Office, Srikakulam.

From
Sri Swapnil Dinkar Pundkar, I.A.S.,
District Collector,
Srikakulam.

To
The District Registrar,
Srikakulam.

Sir,

Sub:- Institution of Lokayukta of Andhra Pradesh – Complaint No.579/2022/B1 – Complaint filed by Sri U.Lingaraju, R/o Narasannapeta Village & Mandal, Srikakulam District – Sought to direct the officials to take necessary steps to delete Sy. No. 18 (18/1) admeasuring an extent of Ac 79.85 of Borigivalasa Village, Narasannapeta Mandal from the list of prohibitory lands U/s 22A of the A.P. Stamps & Registration Act – Requested to take necessary action– Reg.

- Ref:-
1. Representation of Sri U. Lingaraju, Narasannapeta, Srikakulam, Dt. 20.05.2021.
 2. This Office Rc. No. 1063/2021/E2, dated 20.07.2021, 22.03.2022 and 05.08.2023.
 3. Lr.Dis.No.579/2022/B1/LOK/8280/2023, Dt.09.08.2023 of the Dy.Registrar, Institution of Lokayukta of A.P.
 4. Rc.No.215/2020/B Dt.12.10.2023 of the Tahsildar, Narasannapeta.
 5. Rc.No.699/2022/A Dt.25.10.2023 of the Revenue Divisional Officer, Srikakulam.(received on 01.11.2023).
 6. Rc.No.215/2020/B Dt.03.08.2024 of the Tahsildar, Narasannapeta.
 7. Rc.No.699/2022/A, Dt.05.08.2024 of the RDO, Srikakulam.

<<<>>>

It is informed that, in the reference 1st cited, one Sri U. Lingaraju, Narasannapeta Village & Mandal, Srikakulam District has submitted a representation on behalf of general public of Borigivalasa Village, Narasannapeta Mandal, Srikakulam District before the District Collector, Srikakulam stating that, an extent of Ac. 79.85 land in Sy. No.18 of the Borigivalasa Village, Narasannapeta Mandal was included in Annexure I U/Sec. 22A(1)(A) of the prohibited Properties list of Borigivalasa Village, Narasannapeta Mandal, due to this notification, the owners within the said area are facing much more problems to undertake authorised registration of property and happening the transactions through unregistered documents for which the Government is loosing crores of rupees in the shape of stamp duty and registration fee and therefore requested to delete the Survey Number from Annexure I U/Sec. 22A(1)(A) of the Prohibited Properties list of Borigivalasa village, Narasannapeta Mandal, Srikakulam District.

Accordingly, in the reference 2nd cited, the Tahsildar, Narasannapeta has been requested to examine the representation with reference to the revenue records and submit the detailed report together with the record of enquiry through the Revenue Divisional Officer, Srikakulam, so as enable to take further course of action in this matter.

In the references 4th, 5th, 6th & 7th cited, the Tahsildar, Narasannapeta and the Revenue Divisional Officer, Srikakulam have reported that, as could be seen from the SLR of Borigivalasa Village, the details of Survey Number 18 are appeared as follows;

Sy.No.	Classification(As per SLR scanned Copy)	Extent in Ac.
18/7, 8	Sarkar Poramboke(Gramakantam)	79.41
18/1	Sarkar Poramboke (Canal)	0.22
18/2	Sarkar Poramboke (Canal)	0.22
18/3	Kalivarapu china narisimhulu S/o Jaggayya(Assignment)	0.02
18/4	Kalivarapu china narisimhulu S/o Jaggayya (Assignment)	0.06
18/5	Suri Bhaskararo S/o Thavitayya (Assignment)	0.02
18/6	Talari Gnana Sundaramma W/o Fedaric (Assignment)	0.05
	Total:	80.00

The Revenue Divisional Officer, Srikakulam and the Tahsildar, Narasannapeta have also reported that, according to the available Pre-Scrutinized Sub Division Records, it is observed that, the Sy.No.18 admeasuring a total extent of Ac.80.00 was got sub-divided from Sy.No.18/1 to Sy.No.18/8 and out of which, the Sy.No.18/1 with an extent of Ac 0.22 and Sy.No.18/2 with an extent of Ac 0.22 were acquired by the SDC (LA) Amadalavalasa vide Award No.98/81 dt:28.12.1981 for the purpose of formation of Canal and also according to the available house site patta register for the year 1995-1996, an extent of Ac 1.24 of land is assigned to 62 beneficiaries by mistakenly in Survey No. 18-1 instead of the Survey Number 18 part (Gramakantam) of Borigivalasa Revenue Village of Narasannapeta Mandal.

The Revenue Divisional Officer, Srikakulam and the Tahsildar, Narasannapeta have taken necessary action on the Gramakantham land and sub-divided the entire extent of Ac.80.00 in Sy.No.18 and recommended to delete the following survey numbers from the existing U/s 22A list of Borigivalasa Revenue Village of Narasannapeta Mandal.

Survey Numbers to be deleted from 22A prohibited properties list.

Sl.No.	Name of the village	Sy.No./ Sd no.	Extent in Ac.	Name of the Assignee	Reasons for removal from existing 22-A List of Borigivalasa Village of Sy.No.18
1	Borigivalasa	18/1	0.30	Muddada Sankararao	As per SLR of Borigivalasa Revenue Village the Classification of Survey Number 18/1 is Canal with an extent of Ac 0.22
2			0.30	Muddada Krishnarao	
3			0.25	Muddada Ramalingam	
4			0.25	Muddada Laxminarayana	
5			0.25	Muddada Srinivasarao	
6	Borigivalasa	18/2	0.22	Colony	As per SLR of Borigivalasa Revenue Village the Classification of Survey Number 18/2 is Canal

7		18/7	0.76	Gramapanchayat Land	As per SLR of Borigivalasa Revenue Village the Classification of Survey Number 18/7 is Gramakantam
8		18/8	0.90	House Sites	As per SLR of Borigivalasa Revenue Village the Classification of Survey Number 18/8 is Gramakantam
9		18/9	0.22	Canal	The Canals are covered in 18/1 and 18/2 but 18/9 and 18/10 were erroneously included in 22-A list.
10		18/10	0.22	canal	
Total			3.65		

The Revenue Divisional Officer, Srikakulam and the Tahsildar, Narasannapeta have recommended to include the following sub-division numbers of Sy.No. 18 of Borigivalasa Revenue Village in 22-A(1)(b).

Details of Survey Numbers to be included in 22A(1)(b) register.

S.No	Revenue Vilage	Sy.No/ Sd.No	Extent in Ac.	Classification	Name of the Assignee/allotee/ owner
01	Borigivalasa	18-1	0.22	Canal	Canal
02		18-2	0.22	Canal	Canal
03		18-11	0.03	Poramboke	Kalasi Union building (at present the land is covered with building)
04		18-12	0.02	Poramboke	Anganwadi Centre((at present the land is covered with building & compound wall on ground)
05		18-13	0.06	Poramboke	NTR Park (at present the land is covered with compound wall on Ground)
06		18-14	0.05	Poramboke	Anganwadi Centre((at present the land is covered with building & compound wall on ground, but not registered by the Endowments Department.
07		18-15	0.05	Poramboke	Sri Asirithalli Ammavari Temple (at present the land is covered with Temple on ground)
08		18-16	0.39	Poramboke	M.P.U.P. School (at present the land is covered with building & compound wall on ground)
09		18-17	0.27	Poramboke	BC Girls Hostel (at present the land is covered with building & compound wall on ground)
10		18-19	2.49	Poramboke	Tank (at present the land is covered with Tank on ground)
11		18-20	0.04	Poramboke	SWPC (Solid Waste Processing Centre)(at present the land is covered with Tin Roof shed on ground)
12		18-21	4.70	Poramboke	Ralla Gutta (Gramakantham) (at present the land is covered with Rocky area and vacant land on ground)

13		18-22	0.40	Poramboke	Gramakantham Vacant site at present the land is covered with Silos and Writ Petition No.25701/2022
		Total	8.94		

It is also informed that, Government have issued orders vide G.O.Ms.No.187 Revenue (Assignment.I) Department, Dt.27.05.2015 that, as "Gramkantham" lands vest in Gram Panchayats, there is a need to withdraw these lands from the purview of Section 22A of the Registration Act to remove hardship of general public and therefore, Government hereby under that the District Collectors shall withdraw the Gramkantham lands from the list of properties prohibited from registration furnished to the Registering Officers under Section 22A of the Registration Act and it shall be the responsibility of the Gram Panchayats to take appropriate action in respect of "Gramkantham" lands including protection of the extents of lands meant for community purpose.

It is, therefore, requested to modify the Annexure-I U/Sec.22A(1)(a) and Annexure-II 22A(1)(b) prohibitory properties list of Borigivalasa Village, Narasannapeta Mandal, as explained in the following tables.

For deletion from Annexure-I of U/Sec 22A(1)(a)

Sl. No	Name of the District	Name of the Mandal	Name of the Village	Sy. No/ Sub Divn. No.	Extent	Name of the Assignee/ Allotee/ Owner)	Name of the Department/ The land owned by
1	Srikakulam	Narasannapeta	Borigivalasa	18-1	0.30	Muddada Sankara Rao	U/sec.3 of A.P.Assigned Lands(PoT) Act,1977
				18-1	0.30	Muddada Krishna Rao	
				18-1	0.25	Muddada Ramalingam	
				18-1	0.25	Muddada Lakshminarayana	
				18-1	0.25	Muddada Srinivasa Rao	

For deletion from Annexure-II of U/Sec 22A(1)(b)

Sl. No	Name of the District	Name of the Mandal	Name of the Village	Sy. No/ Sub Divn. No.	Extent	Name of the Assignee/ Allotee/ Owner)	Name of the Department/ The land owned by
1	Srikakulam	Narasannapeta	Borigivalasa	18-2	0.22	Colony	Social Welfare
2	Srikakulam	Narasannapeta	Borigivalasa	18-7	0.76	GP Land	Grama Panchayat
3	Srikakulam	Narasannapeta	Borigivalasa	18-8	0.90	House Site	Social Welfare
4	Srikakulam	Narasannapeta	Borigivalasa	18-9	0.22	Canal	Irrigation
5	Srikakulam	Narasannapeta	Borigivalasa	18-10	0.22	Canal	Irrigation

For inclusion in Annexure-II U/Sec.22A(1)(b)

Sl. No	Name of the District	Name of the Mandal	Name of the Village	Sy. No/ Sub Divn. No.	Extent	Name of the Assignee/ Allotee/ Owner)	Name of the Department/ The land owned by
1	Srikakulam	Narasannapeta	Borigivalasa	18-1	0.22	Vamsadhara Canal	Government
2	Srikakulam	Narasannapeta	Borigivalasa	18-2	0.22	Vamsadhara Canal	Government
3	Srikakulam	Narasannapeta	Borigivalasa	18-11	0.03	Kalasi Union Building	Government
4	Srikakulam	Narasannapeta	Borigivalasa	18-12	0.02	Anganwadi Centre	Government
5	Srikakulam	Narasannapeta	Borigivalasa	18-13	0.06	NTR Park	Government
6	Srikakulam	Narasannapeta	Borigivalasa	18-14	0.05	Anganwadi Centre	Government
9	Srikakulam	Narasannapeta	Borigivalasa	18-15	0.05	Sri Asiritalli Am mvari Temple	Government
10	Srikakulam	Narasannapeta	Borigivalasa	18-16	0.39	MPUP School	Government
11	Srikakulam	Narasannapeta	Borigivalasa	18-17	0.27	BC Girls Hostel	Government
12	Srikakulam	Narasannapeta	Borigivalasa	18-19	2.49	Tank	Government
13	Srikakulam	Narasannapeta	Borigivalasa	18-20	0.04	SWPC	Government
14	Srikakulam	Narasannapeta	Borigivalasa	18-21	4.70	Ralla Gutta	Government
15	Srikakulam	Narasannapeta	Borigivalasa	18-22	0.40	Gramakantham vacant site (WP No.25701/2022)	Government

Yours faithfully,
Sd/- Swapnil Dinkar Pundkar
District Collector,
Srikakulam.

//tcfbo//

1-Sw...
22.11.2024
Superintendent-E

27/4

Copy to the Revenue Divisional Officer, Srikakulam for information.
Copy to the Tahsildar, Narasannapeta for information.
Copy to Sri U.Lingaraju, Plot No.C-46, Near Siddashramam, Indiranagar,
Narasannapeta Town & Mandal, Srikakulam District.